

- (vii) Memorandum of Understanding between the Gas Authority of India Limited and the Ministry of Petroleum and Natural Gas for the year 1997-98.

[Placed in Library. See No. L.T. 1881/97]

- (viii) Memorandum of Understanding between the Indian Oil Corporation Limited and the Ministry of Petroleum and Natural Gas for the year 1997-98.

[Placed in Library. See No. L.T. 1882/97]

- (ix) Memorandum of Understanding between the IBP Company Limited and the Ministry of Petroleum and Natural Gas for the year 1997-98.

[Placed in Library. See No. L.T. 1883/97]

- (4) A copy of the production Sharing Contract (Hindi and English versions) between the Government of India and the Oil and Natural Gas Corporation Limited and the Vaalco Energy, INC Hindustan Oil Exploration Company Limited, Tata Petrodyne Limited with respect to contract area identified as Block CY-OS/2.

[Placed in Library. See No. L.T. 1884/97]

- (5) A copy of the production Sharing Contract (Hindi and English versions) between the Government of India and the Oil and Natural Gas Corporation Limited and the Vaalco Energy, INC. Tata Petrodyne Limited, Hindustan Oil Exploration Company Limited with respect to contract area identified as Block CB-OS/1.

[Placed in Library. See No. L.T. 1885/97]

- (6) A copy of the production Sharing Contract (Hindi and English versions) between the Government of India and the Oil and Natural Gas Corporation Limited and the Essar Oil Limited with respect to contract area identified as Block BB-OS/5.

[Placed in Library. See No. L.T. 1886/97]

- (7) A copy of the production Sharing Contract (Hindi and English versions) between the Government of India and the Oil India Limited and the Essar Oil Limited with respect to contract area identified as Block RJ-ON-90/4.

[Placed in Library. See No. L.T. 1887/97]

**Annual Report and Review by the Government of the working of the National Building Construction Corporation Ltd., New Delhi**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (i) Review by the Government of the working of the

National Buildings Construction Corporation Limited, New Delhi, for the year 1995-96.

- (ii) Annual Report of the National Buildings Construction Corporation Limited, New Delhi, for the year 1995-96 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 1888/97]

- (3) A copy of the Memorandum of Understanding (Hindi and English versions) between the Housing and Urban Development Corporation Limited and the Department of Urban Employment and Poverty Alleviation, Ministry of Urban Affairs and Employment for the year 1996-97.

[Placed in Library. See No. L.T. 1889/97]

**L.I.C. of India Rules, 1997**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : I beg to lay on the Table :

- (1) A copy of the Life Insurance Corporation of India (Payment of Gratuity to the Chairman and Managing Directors) Rules, 1997 (Hindi and English versions) published in Notification No. G.S.R. 77(E) in Gazette of India dated the 14th February, 1997, under sub-section (3) of section 48 of the Life Insurance Corporation Act, 1956.

[Placed in Library. See No. L.T. 1890/97]

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (5) of Section 17A of the General Insurance Business (Nationalisation) Act, 1972 :-

- (i) The General Insurance (Rationalisation of Pay Scales and other Conditions of Service of Officers) (Amendment) Scheme, 1997 published in Notification No. S.O. 108(E) in Gazette of India dated the 14th February, 1997.

- (ii) The General Insurance (Rationalisation of Pay Scales and other Conditions of Service of Development Staff) (Amendment) Scheme, 1997 published in Notification No. S.O. 145(E) in Gazette of India dated the 25th February, 1997.

[Placed in Library. See No. L.T. 1891/97]

- (3) A copy of the Service Tax (Amendment) Rules, 1997 (Hindi and English versions) published in Notification No. G.S.R. 229(E) in Gazette of India dated the 25th April, 1997 together with an explanatory memorandum, under sub-section (4) of section 94 of the Finance Act, 1994.

[Placed in Library. See No. L.T. 1892/97]